

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No. 3761 of 2018**

Santosh Gorain

... **Petitioner**

**-Versus-**

Union of India & Ors.

... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner : Mr. Manish Kumar, Advocate

For the UOI : Mr. Neeraj, AC to ASGI  
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**6/11.09.2020.** Heard Mr. Manish Kumar, the learned counsel for the petitioner and Mr. Neeraj, the learned AC to ASGI appearing for the respondent Union of India.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic

An adjournment has been sought on behalf of Mr. Rajiv Sinha, the learned ASGI.

Post this mater on 07.10.2020.

**(Sanjay Kumar Dwivedi, J.)**

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